

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cr.M.P. No. 1530 of 2021**

Ahsan Ansari ..... Petitioner  
Versus  
State of Jharkhand ..... Opposite Party

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**CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

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For the Petitioner : Mr. Tarun Kumar No. 1, Advocate  
For the State : Mr. Devesh Krishna, SC (Mines)-III.  
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**04/ 08.09.2021** This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

At the request of learned counsel for the petitioner, put up this matter after two weeks.

**(Sanjay Kumar Dwivedi, J.)**

*Amitesh/-*